



# Bill Summary

## The Constitution (One Hundred and Thirteenth Amendment) Bill, 2010

- The Constitution (One Hundred and Thirteenth Amendment) Bill, 2010 was introduced in the Lok Sabha on March 15, 2010 by the Minister of Home, Shri P. Chidambaram.
- The Bill amends the Constitution by substituting the name of the language specified as “Oriya” in the Eighth Schedule to “Odia”. The Orissa Legislative Assembly had passed a resolution on August 28, 2008 to facilitate such change of name.

DISCLAIMER: This document is being furnished to you for your information. You may choose to reproduce or redistribute this report for non-commercial purposes in part or in full to any other person with due acknowledgement of PRS Legislative Research (“PRS”). The opinions expressed herein are entirely those of the author(s). PRS makes every effort to use reliable and comprehensive information, but PRS does not represent that the contents of the report are accurate or complete. PRS is an independent, not-for-profit group. This document has been prepared without regard to the objectives or opinions of those who may receive it.

